

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No.599/252/ND/2018

TCT Cargo and Travels Pvt. Ltd.
Vs.
Registrar of Companies

...Appellant

...Respondent

Under Section: Section 252.

Order delivered on 21.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

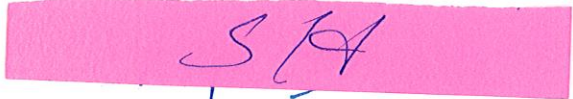
For the Appellant
For the Respondent
Stg. Counsel for ITD

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Mr. Shobhit Srivastava, Deputy ROC
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ORDER

None appears on second call. For further consideration on 4th July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**